THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 09th of January, 2024

NO. HC.VII-100(Pt.-VIII)/2010/210/A ### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the programme(s) shown against their name, scheduled to be held at the National Judicial Academy, Bhopal:

Si. No	Prog. No.	Prog. Date.	Name of the Programme	Name of nominated Officers	Ph. No.	Email.Id.
1.	P- 1385	03-02-2024 to 04-02-2024 Regular	Workshop on Witness Protection	Shri Chatra Bhukhon Gogoi, District & Sessions Judge, Sonitpur, Tezpur.	9435355651	cbgogoi@gmail.com
				Shri Sanjay Hazarika District & Sessions Judge, Hailakandi	9401248506	sanjayhazarika4@gmail.com
2.	P- 1387	10-02-2024 to 11-02-2024 Regular	National Seminar on Commercial Laws	Shri Debashish Saikia, Addl. Sessions Judge-cum Special Judge, POCSO, Barpeta	9854071831	debashish.saikia752@gmail.com
				Shri Mukul Chetia, Addl. District & Sessions Judge, Bilasipara, Dhubri	9435567543	mukulchetia11@gmail.com
3.	P- 1389	17-02-2024 to 18-02-2024	National Seminar on Bail and Interlocutory Application	Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta	7002056751	yusufazaz@aij.gov.in
				Shri Anurag Jintoo Borah Addl. District & Sessions Judge, Jorhat	9954213623	ajborah@aij.gov.in

The aforesaid Officers are directed to attend the respective training programmes accordingly.

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order, Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/211-226/A, Dated 09-01-2024

Copy for information & necessary action to:

- 1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal
 - 462044, Madhya Pradesh.

- 2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

- 4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
- 5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
- 6. Shri Chatra Bhukhon Gogoi, District & Sessions Judge, Sonitpur, Tezpur.
- 7. Shri Sanjay Hazarika, District & Sessions Judge, Hailakandi.
- 8. Shri Debashish Saikia, Addl. Sessions Judge-cum Special Judge, POCSO, Barpeta
- 9. Shri Mukul Chetia, Addl. District & Sessions Judge, Bilasipara, Dhubri.
- 10. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta.
- 11. Shri Anurag Jintoo Borah, Addl. District & Sessions Judge, Jorhat.

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at <u>liaisonoffice@nja.gov.in</u> to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.

The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

- 13. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.
- 14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)